

General Administrative Reference

Unknown Bench Judgment

O.A.No. 235/92 (L)

Sd1.R.D. SengulApplicant.

Versus

Union of India & OthersRespondents.

28.8.92

Hon'ble Mr. B.H. Prasad, J.M.

Case called out again after lunch. Sri A.K. Chaturvedi present. None responds on behalf of the ~~applicant~~ applicant despite repeated call the interval. It is noteworthy that on the last date also neither applicant was present in Person nor any body responded on behalf of the applicant. The application of the ~~applicant~~ applicant is dismissed for ~~default~~ of the applicant.

default

SD/-

SD/-

J.M.

//True copy//

a.k.

Certified Copy

we
Judicial Officer
C & I.
I KNOW.

Checked

Q